

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 104 of 1997

Tuesday, this the 21st day of January, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. B. Nandakumar, S/o Balakrishna Pillai, Electrical Khalasi, ESIC Hospital, (Employees State Insurance Corporation), Quilon, CPWD (Central Public Works Department), Central Electrical Division Trivandrum, residing at Vattomparambath Kavanad PO, Quilon.
2. U. Rajan, S/o Unnikrishna Pillai, Electrical Khalasi, ESIC Hospital (Employees State Insurance Corporation), Quilon, CPWD (Central Public Works Department), Central Electrical Division, Trivandrum, residing at Kizhakadathu Veedu, Vadakekara, Astamudy, Quilon.

.. Applicants

By Advocate Mr. KC Eldho

Versus

1. The Superintending Engineer(Electrical), Madras Central Electrical Circle, Central Public Works Department, Madras.
2. Assistant Engineer, Central Electrical Sub Division, Central Public Works Department, Trivandrum.
3. Executive Engineer, Trivandrum Central Electrical Division, Central Public Works Department, Trivandrum.

.. Respondents

By Advocate Mr. S Radhakrishnan, ACGSC (represented)

The application having been heard on 21-1-1997, the Tribunal on the same day delivered the following:

O R D E R

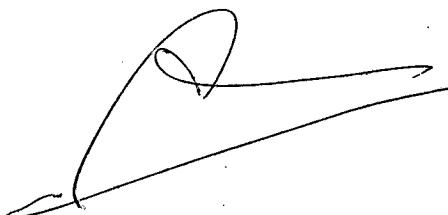
PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicants who were appointed as Assistant Wiremen on 2-9-1985 were confirmed by A-3 order dated 28-1-1993

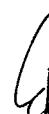
as Electrical Khalasies.on a scale of pay of Rs.750-940. They contend that they continue to discharge the duties of Assistant Wiremen and therefore, they are entitled to be paid the basic pay of Assistant Wireman of Rs.950/- instead of the minimum of the pay scale of Electrical Khalasies of Rs.750/-.

2. Applicants may take their grievances to the departmental authorities. If they make a representation to the first respondent within two weeks of today, the first respondent will consider the representation and pass appropriate orders thereon within two months of the date of receipt of the same.
3. Application is disposed of as aforesaid. No costs.

Dated the 21st of January, 1997



AM SIVADAS
JUDICIAL MEMBER


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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LIST OF ANNEXURE

1. Annexure A-3: A true copy of the office order No. 10(17)/93/ED/CB/316 dated 28.1.1993 issued by the 3rd respondent.

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